

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (EAST), KARKARDOOMA COURTS,  
DELHI**

**TENDER NOTICE**

Tenders (in sealed covers) are invited for the allotment of Kiosk No. 03 for the purpose to sell of law books, Kiosk No. 04 to sell stationery items and Kiosk Nos. 05 & 08 are for running photocopier machine only, L-Block, Ground Floor, Karkardooma Court Complex, Delhi on license basis for 11 months. The size of the Kiosk is 5.3 ft in length and 9 ft. in height.

Cost of the Tender Form	: Rs. 250/- (Only by demand draft)
EMD	: Rs. 6,000/-
Security Money	: Three times on bid amount
Period of allotment	: 11 months.
Minimum Licence Fee	: Rs. 6,000/- per month
Date for obtaining of application/bid form	: 02.05.2016 to 16.05.2016 till 3:00pm
Date for submission of application/bid form	: 02.05.2016 to 16.05.2016 till 3:45pm
Place for submitting the Tender Form	: Court No. 08, 2 <sup>nd</sup> Floor, Karkardooma Courts, Delhi-110032.
Place for obtaining tender form	: Nazarat Branch (East), Karkardooma Courts, Delhi.
Date, Timing & Place for opening tender	: 16.05.2016 at 4:00pm in Court No. 08, 2 <sup>nd</sup> Floor, Karkardooma Courts, Delhi.

The participants can obtain tender form alongwith other relevant details from Incharge (East), Nazarat Branch, Karkardooma Courts, Delhi from **02.05.2016 to 16.05.2016 till 3:00pm.** (working days) by making payment of **Rs. 250/- (Rupees Two Hundred Fifty Only)**, non refundable, by demand draft in the favour of "**District & Sessions Judge(East), Karkardooma Courts, Delhi**".

  
(Virender Kumar Goyal)

Addl. District Judge-cum-Officer Incharge,  
General Branch(East), Karkardooma Courts, Delhi.